## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	ction Name of the Parties	
No.		_		M/s. / Mr.	
CP No.26/BB/2018	-	For filing additional Information	252(3)	M/s Eazzymind Animal Husbandry and Marketing India Private	

SL. ~ NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE		
t.	C. LERIA SWARY				
	9280633630		- Con		

raised by registry

## ORDER

PCS for Petitioner Company is present. He reported that, he has filed compliance memo in the registry. Therefore, notice is ordered to be issued to the ROC-Karnataka, Bangalore. Registry to prepare notice and PCS for Petitioner Company is directed to collect it from the registry and to serve it on ROC-Karnataka, Bangalore and to file proof of service. List it on 08/02/2018.

Member (T)

Member (J)